

Electricity for all

1755. SHRI R.C. SINGH: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that the National Electricity Act, 2003, mandates to provide electricity to all by 2010;

(b) whether it is also a fact that the National Electricity Policy envisages that the entire electricity demand of the country has to be met by 2012; and

(c) if so, what is the progress in respect of part (a) above and what measures the Ministry is taking or proposes to take to meet the demand in full by 2012?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) No, Sir.

(b) Yes, Sir.

(c) Following steps have been taken by the Government to increase availability of power in the country to meet the demand in full by 2012:

- (i) A capacity addition target of 78,700 MW from conventional energy sources has been set for the 11th Plan. Out of this, capacity of approximately 15,325 MW has already been commissioned as on 13.07.2009.
- (ii) A capacity of about 14,000 MW is planned to be added from renewable energy sources.
- (iii) Development of Ultra Mega Power Projects of 4,000 MW each.
- (iv) Harnessing surplus captive power of about 12,000 MW into the grid during 11th Plan.
- (v) Launching of 50,000 MW hydro initiative for accelerated development of hydro power in the country.
- (vi) Renovation, Modernization & Life Extension of old and inefficient generation units.
- (vii) Augmentation of manufacturing capacity of power project equipment manufacturers.
- (viii) Promoting demand side management, energy efficiency and energy conservation measures.
- (ix) Development of an extensive network of high voltage transmission commensurate with the capacity addition programme and new inter-regional transmission capacities through the development of a National Grid.

Setting up of power projects

1756. SHRI N.R. GOVINDARAJAR: Will the Minister of POWER be pleased to state:

(a) whether Government has received any request from State Governments, particularly from Tamil Nadu, as it is facing power shortage, for setting up of power projects in their States;

(b) if so, the details thereof, State-wise; and

(c) by when these requests are likely to be sanctioned?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) to (c) As per Electricity Act, 2003, Techno-economic clearance by the Central Electricity Authority (CEA) is not required for setting up of thermal projects by the States.

After enactment of the Electricity Act, 21 proposals were received for setting up of Hydro-electric projects in various States. Of these, three were concurred and 18 returned to respective States for want of clarifications/tying up of various inputs. The State-wise status of the proposals is given in the Statement (*See below*).

Out of the proposals returned, one related to setting up of Kundah Pumped Storage Scheme is from Tamil Nadu. At this stage, no proposal (Detailed Project Report) from the State Governments for setting up of Hydro Electric Projects in the State Sector is under consideration in CEA for concurrence.

Statement

Status of State Sector Proposals (April 2006 onwards)

Sl. No.	Name of the Scheme	State	Capacity (MW)	Status	Remarks
1	2	3	4	5	6
Concurred					
1	Pala Maneri	Uttarakhand	480	Concurred on 23.02.2007	Concurred on 23.02.2007
2	Lower Jurala	Andhra Pr.	240	Concurred on 24.07.2007	Concurred on 24.07.2007
3	Gundia	Karnataka	200	Concurred on 25.04.2008	Concurred on 25.04.2008
Under Examination					
-Nil-					
Returned					
4	Sawalkot	J&K	1200	Returned in 5/06	Returned due to no response to various observations such as hydrology, hydro planning, cost of civil works, geological aspects etc.
5	Kirthai-I	J&K	240	Returned in 01/08	Returned due to non availability of updated hydrological data & cost estimates, inadequate geological investigations.

1	2	3	4	5	6
6	Baglihar-II	J&K	450	Returned in 01/08	Returned due to non availability of updated hydrological data & cost estimates, inadequate geological investigations.
7	Bowala Nand Prayag	Uttarakhand	300	Returned in 02/08	Returned due to questions on hydrology, gate design, cost of civil works, geological aspects etc.
8	Bhaironghati	Uttarakhand	381	Returned in 02/08	Returned due to incomplete geological investigations.
9	Sainj	HP	100	Returned in 12/07	Returned due to non availability of updated hydrological data & cost estimates, inadequate geological investigations.
10	Shongtong Karcham	HP	402	Returned in 12/07	Returned due to non availability of updated hydrological data & cost estimates, inadequate geological investigations.
11	Integrated Kashang	HP	243	Returned in 01/08	Returned due to incomplete geological investigations.
12	Integrated Kashang St-I	HP	130	Returned in 08/08	Project withdrawn by HPSEB
13	Kundah Pump Storage HEP	Tamil Nadu	500	Returned in 12/07	Returned due to lack of interstate clearance.
14	Lower Kopili	Assam	150	Returned in 05/08	Returned due to non availability of updated hydrological data, inadequate geological investigations.
15	Karbi langpi (Upper Borpani)	Assam	60	Returned in 12/08	Returned due to involvement of inter State aspects with Meghalaya, updated hydrology not been utilized for carrying out power potential study, cost estimates not framed at current PL and inadequate geological investigations etc.

1	2	3	4	5	6
16	Integrated Kashang St-II & III	HP	130	Returned in 06/09	Returned since cost less than Rs. 500 crs. and does not require CEA concurrence.
17	Dhukwan (*)	UP	30	Returned in 06/06	-do-
18	Koyna left bank (*)	Maharashtra	80	Returned in 06/06	-do-
TOTAL :			5316.00		

(*) - Received prior to 01.4.2006.

Power capacity target

1757. SHRI RAJIV PRATAP RUDY: Will the Minister of POWER be pleased to state:

(a) whether the Ministry would be able to achieve the power capacity targeted for Eleventh Five Year Plan;

(b) if not, the reasons therefor; and

(c) the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) to (c) During the 11th Plan, a capacity addition of 78,700 MW has been set. Of this, 15325 MW has already been commissioned up to 13.07.2009. Projects aggregating to 65285 MW are under construction. Following steps have been taken to ensure timely completion of these projects in the 11th Plan:

- Rigorous monitoring of the projects by Central Electricity Authority and the Ministry of Power at the highest level besides monitoring through the Power Projects Monitoring Panel.
- All clearances obtained and fuel linkages accorded for the entire capacity.
- Enhancement of main plant equipment manufacturing capacity by Bharat Heavy Electricals Limited (BHEL).
- Widening the vendor base by BHEL through outsourcing.
- Formation of Joint Venture company by NTPC Ltd. and BHEL, M/s L&T and MHI, Japan, M/s JSW and Toshiba, M/s Bharat Forge and Alstom, and M/s BB Engineering and Ansaldo for manufacture of various power plants equipments.
- All stakeholders have been sensitized towards enlarging the vendor base so as to meet the Balance of Plants (BoP) requirements.
- To overcome the shortage of skilled manpower, 'Adopt an ITI' initiative has been taken up.
- Monitoring mechanism in the Ministry has been strengthened. The progress of generation projects for completion 11 Five Year Plan is reviewed intensively in periodical meetings by Central Electricity Authority, Ministry of Power and Power Projects Monitoring Panel (PPMP).